

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 518 OF 2016 IN  
DFR NO. 2180 OF 2016**

**Dated : 17<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s. Om Hydro Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. Buddy A Ranganadhan**

**Mr. D.V.Raghu Vamsy**

**ORDER**

**IA NO. 518 OF 2016  
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 16.11.2016. Dasti, in addition, is permitted.

List the matter on **16.11.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt